

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No.73 of 2015**

**Dated :14<sup>th</sup> October, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s Armaan Steels ..... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1  
Mr. Anand K. Ganesan for R-2

**ORDER**

Pleadings are said to be complete.

Post this Appeal for hearing on **8<sup>th</sup> December, 2015.**

**( I. J. Kapoor )  
Technical Member  
rkt/mk**

**( Justice Surendra Kumar )  
Judicial Member**